NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/419/ (IB)/2017

NAME OF THE PETITIONER(S)

: FROM PRINT REGD

NAME OF THE RESPONDENT(S)

: GANESH CARTONS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. G. SUNDARAVALLI COUNSEL FOR PETITIONER

ORDER

Counsel for the Petitioner present. There is no representation on behalf of the Respondent. Matter is adjourned for the appearance of the Respondent, failing which appropriate order will be passed. Put up on 12.12.2017 at 10.30 A.M.

ghk